

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.213  
**Co.Appeal 28 of 2017**

**Proceedings under Section 56,58,59 of Co. Act, 2019**

**IN THE MATTER OF:**

Suman Kumar Sinha  
V/s  
The Baroda Crystal Glass Works Ltd & Ors

.....**Applicant**

.....**Respondent**

**Order delivered on 10/11/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pavan S. Godiawala, Adv.  
For the Respondent : Mr. Harmish K. Shah, Adv.

**ORDER**

Pleadings are complete.

Ld. Counsel for the applicant submitted that an early date may be given for hearing.

List the matter for hearing on 20.12.2023

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**